

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 86 OF 2017**

**Dated: 6<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M. P. Power Management Co. Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Manoj Dubay

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2

Mr. R. B. Sharma for R-3 & R-29

Mr. S. Vallinayagam for R-45

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-24

**ORDER**

Issue fresh dasti notice to the respondents returnable on 10.01.2018.

List the matter on **10.01.2018.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**